

Annexure – 4

Name of the corporate debtor: A A Estates Private Limited Date of commencement of CIRP: 06/12/2022; List of creditors as on: 12/03/2026
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of Claim Received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Principal Claimed	Interest claimed	Total Claimed	Principal admitted	Interest admitted	Total admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Suraksha Asset Reconstruction Limited	3,94,93,36,966	-	3,94,93,36,966	3,94,93,36,966	-	3,94,93,36,966	Term Loan	No	No	40.36%	-	-	-	-	
1		3,94,93,36,966	-	3,94,93,36,966	3,94,93,36,966	-	3,94,93,36,966				40.36%	-	-	-	-	